

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 139

IA(I.B.C)/748(CH)2023

IA(I.B.C)/749(CH)2023

In

CP (IB) No. 611 /Chd/Hry/2019

(Admitted)

IN THE MATTER OF:

Metenere Ltd.

...Petitioner-Operational Creditor

Versus

GRID Industries Pvt. Ltd.

...Respondent-Corporate Debtor

Under Section: 9, 60(5), IBC 2016

Order delivered on 05.06.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 01.08.2024.

Sd/-
Court Officer